

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2819  
TO BE ANSWERED ON 11.03.2020**

**DISCONTINUATION OF TRAINS**

**†2819. SHRI AKSHAIBAR LAL:**

**Will the Minister of RAILWAYS be pleased to state:**

**(a) whether the Lucknow Bench of Allahabad High Court in case No. 1011/2016 has passed an order in 2019 to stop the running of trains from Bahraich to Mailani route of North-Eastern Railway;**

**(b) if so, the details thereof; and**

**(c) whether the Government will appeal in the court to continue the said train facility for the benefit of lakhs of people belonging to the districts of Bahraich and Lakhimpur which they have been getting for the last of hundred of years?**

**ANSWER**

**MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY**

**(SHRI PIYUSH GOYAL)**

**(a) to (c) In terms of the directions of Hon'ble High Court, the Committee of Secretaries had decided to discontinue train services on Nanpara-Mailani section, upon the completion of BG work on the Gonda-Sitapur-Mailani section. Accordingly, upon the commissioning of Sitapur-Mailani section on 14.02.2020, Meter Gauge trains on Nanpara-Mailani section has been discontinued w.e.f. 16.02.2020.**

**During the hearing on Public Interest Litigations filed by the resident of Nanpara-Mailani sector, the Hon'ble court, on 24.02.2020, has directed Indian Railways to "take a decision to manage the affairs in the manner so that lacs of passengers are not put to inconvenience". The matter is under examination.**

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